

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:1254

ANSWERED ON:07.03.2008

ACCREDITATION SYSTEM FOR LAW COLLEGES

Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Verma Shri Ravi Prakash

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Government has received suggestion from the Bar Council of India to introduce an accreditation system for law colleges;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether the Bar Council of India has also suggested establishment of a Central Directorate of Legal Education; and
- (d) if so, the details thereof and the reaction of the Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI K. VENKATAPATHY)

(a) No, Sir. However, the Bar Council of India has informed that they have circulated their revised draft rules on "Standards of Legal Education and Recognition of Degrees in Law" containing provision to introduce a grading and accreditation system for law colleges in the country, to all Universities imparting legal education and to all State Bar Councils for their comments. They have also suggested therein for establishment of a Directorate of Professional Legal Education under them.

(b) to (d) Does not arise.